

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 4691-4692/2024

SARITA GUPTA @ SAVITA GUPTA & ORS.

Appellant(s)

VERSUS

SHANTI DEVI (DEAD) THR. LRS. & ORS.

Respondent(s)

Date : 23-07-2024 These appeals were called on for hearing today.

For Appellant(s)

Mrs. Rachna Gupta, AOR
Mr. Abhishek Misra, Adv.
Ms. Deepika Mishra, Adv.
Mr. Ashok Gurnani, Adv.

For Respondent(s)

Mr. Dhananjay Garg, AOR
Mr. Abhishek Garg, Adv.
Mr. Tanuj Gulati, Adv.
Mr. Gaurav Choudhary, Adv.
Ms. Anu Kushwaha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos.3 to 16 and 18 to 20, but none has entered appearance.

Lrs of deceased Respondent No.1 i.e. 1/1 to 1/2 are represented through Mr. Dhananjay Garg, Advocate and it has been submitted by Ld. Counsel that counter affidavit has already been filed. Registry to verify.

Two weeks time, is granted to Ld. counsel for the petitioner, to take fresh steps and file fresh particulars, to issue notice to respondent nos.2 and 17.

List again on 09.09.2024.

SUJATA SINGH
Registrar